

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/15977/2025	GAJENDRA SINGH VS UNION OF INDIA	SOMANATH SATAPATHY VS	NCB BHUBANESWAR /1 /2020 () //	
2	D-BLAPL/15979/2025	ABHAYA ROUT VS STATE OF ODISHA	JULU KHANSAMA VS	JASHIPUR /176 /2024 () //	
3	D-BLAPL/15981/2025	SIDHESWAR SAHOO VS STATE OF ODISHA	JULU KHANSAMA VS	JASHIPUR /176 /2024 () //	
4	D-BLAPL/15983/2025	CHANDAN SHUKLA VS UNION OF INDIA	SOMANATH SATAPATHY VS	NCB BHUBANESWAR /4 /2021 () //	
5	D-BLAPL/15984/2025	NARAYAN MISHRA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /76 /2025 () //	
6	D-BLAPL/15988/2025	RAJANI SAHOO VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	/ /0 () //	
7	D-BLAPL/15989/2025	RAKESH BEHERA VS STATE OF ODISHA	RAKESH BEHERA VS	/ /0 () //	
8	D-BLAPL/15992/2025	DEBANANDA SAGAR VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	JEYPORE VIGILANCE /14 /2023 () //	
9	D-BLAPL/15996/2025	GANESH MALLICK VS STATE OF ODISHA	BISWABHUSAN DAS VS	/ /0 () //	
10	D-BLAPL/15998/2025	BISWONATH MALIK @ BISWANATH MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /64 /2025 () //	
11	D-BLAPL/16000/2025	SUSHANTA DAS VS STATE OF ODISHA	GHANASHYAM MUDULI VS	HINJILI /195 /2025 () //	AOD20240000001C202500127

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12	D-BLAPL/16002/2025	BRUSABANTA GHADEI VS STATE OF ODISHA	MANAS KUMAR CHAND VS	MUDANPUR RAMPUR /67 /2025 () //	
13	D-BLAPL/16008/2025	KATKIA @ TRILOCHAN DALPATI VS STATE OF ODISHA	AMIT KUMAR DAS VS	PAIKMAL /12 /2025 () //	
14	D-BLAPL/16012/2025	KRUSHNA SISA VS STATE OF ODISHA	AMULYA RATNA PANDA VS	MACHHKUND /15 /2025 () //	
15	D-BLAPL/16014/2025	DURGA MADHAB @ EKKA VS STATE OF ODISHA	DEVASHIS PANDA VS	SUNDARGARH SADAR /107 /2023 () //	AOR20220001247C202500077
16	D-BLAPL/16015/2025	BIJAYA KHILLA @ BUTU VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PADWA /49 /2025 () //	
17	D-BLAPL/16016/2025	DILLIP SAMANTRAY @ DILLIP SAMANTARAY @ DILIP SAMANTARAY @ DILIP SAMANTARAY VS STATE OF ODISHA	DILIP SAMANTARAY @ DILIP SAMANTARAY @ DILIP SAMANTARAY @ DILIP SAMANTARAY VS	JODAPADAR /99 /2024 () //	AOR20220001247C202500078
18	D-BLAPL/16019/2025	ULLA @ JAGA BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	KAMAKHYANAGAR /446 /2024 () //	AOR20220000371C202500105
19	D-BLAPL/16020/2025	SK. SAKIR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	SAHADEV KHUNTA /172 /2025 () //	
20	D-BLAPL/16023/2025	ULLA @ JAGA BEHERA VS STATE OF ODISHA	OM PRAKASH SARAN VS	KAMAKHYANAGAR /412 /2024 () //	AOR20220000371C202500104
21	D-BLAPL/16024/2025	JOGENDRA KANHAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	PHULBANI SADAR /106 /2025 () //	
22	D-BLAPL/16027/2025	PRATAP KUMAR DIGAL @ PRATAP KU. DIGAL VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	TOMANDO /36 /2025 () //	
23	D-BLAPL/16028/2025	SURAJ KHILO	AMULYA RATNA PANDA	SEMILLIGUDA /38 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/16029/2025	SARTIKA BEHERA	KRUSHNA CHANDRA MEHER	BOUDH /332 /2023	AOR20230000026C202500018
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/16030/2025	PURNA CHANDRA GHIBILA	KRUSHNA CHANDRA MEHER	//	AOR20230000026C202500016
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/16031/2025	ARUN LUHA	KRUSHNA CHANDRA MEHER	BOUDH /239 /2025	AOR20230000026C202500017
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/16032/2025	MANTU @ MANOJ KUMAR SAHOO	RANJIT MOHANTY	SEA BEACH /217 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/16033/2025	CHITTA RANJAN NAIK	DEEPANJALI SAHU	INDUASTRIAL,NISA /95 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/16037/2025	SATYAM CHAHAR	JYOTIRMAYA SAHOO	BALUGAON P.S. /118 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/16048/2025	AKASH MUKHERJEE	BIJAY KUMAR BEHERA	LINGARAJ P.S. /26 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/16056/2025	SASHIKANTA SAHU @ BABAJI	NIKUNJA KUMAR ROUT	GOLANTHARA (BERHAMPUR) /360 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/16058/2025	KAMALA KANTA JENA @ JAJA	NIKUNJA KUMAR ROUT	GOLANTHARA (BERHAMPUR) /360 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/16064/2025	ROSHAN BHOI @ KATHA	SANJAY KUMAR DAS	SAMBALPUR TOWN /229 /2018	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/16065/2025	RAMESH CHANDRA SWAIN @ RAMESH SWAIN	PRAVASH CHANDRA JENA	FATEGARH /141 /2024	
		VS	VS	()	

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35	D-BLAPL/16066/2025	STATE OF ODISHA SANUJA MAHAKUD VS	AMULYA RATNA PANDA VS	// /0 ()	
36	D-BLAPL/16072/2025	STATE OF ODISHA ARJUN HIMAT PATIL VS	PRASANTA KUMAR NANDA VS	// POTTANGI /78 /2023 ()	
37	D-BLAPL/16073/2025	STATE OF ODISHA SANJAY RATH VS	CHITA RANJAN DASH VS	// JANKIA P.S. /112 /2025 ()	
38	D-BLAPL/16075/2025	STATE OF ODISHA JADA @ PRASANT @ PRASANTA MALIK VS	AKASH BHUYAN VS	// RAJKANIK /223 /2025 ()	
39	D-BLAPL/16078/2025	STATE OF ODISHA RAJIB CHHATI VS	SRIKANTA MAHUNTA VS	// AMBADOLA /48 /2019 ()	
40	D-BLAPL/16079/2025	STATE OF ODISHA NAVIN KUMAR MEENA VS	TUKUNA KUMAR MISHRA VS	// /0 ()	
41	D-BLAPL/16085/2025	STATE OF ODISHA ELAZ KHAN VS	BISWAJIT NAYAK VS	// PIPLI /58 /2018 ()	
42	D-BLAPL/16090/2025	STATE OF ODISHA BHIMRAO PRAKASH PATIL VS	PRASANTA KUMAR NANDA VS	// POTTANGI /78 /2023 ()	
43	D-BLAPL/16091/2025	STATE OF ODISHA SUNIL KUMAR SAMANTARAY @ SUNIL SAMANTARAY VS	ABHINAV DYALOK MOHAPATRA VS	// SPECIAL CRIME UNIT /3 /2025 ()	
44	D-BLAPL/16095/2025	STATE OF ODISHA DHARMENDRA SAGAR @ RAJA VS	HIMANSHU SEKHAR MISHRA VS	// BAREIPALI /2 /2025 ()	
45	D-BLAPL/16112/2025	STATE OF ODISHA SUMIT KUMAR DASH VS STATE OF ODISHA	PRADEEP KUMAR DASMOHAPATRA VS	// CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /60 /2025 () //	

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46	D-CMAPL/22206/2025	HURUN NIBIBI VS STATE OF ODISHA	ADV. VS	// ()	
47	D-CMP/22048/2025	GOBARDHAN PATRA VS SHANTILATA LENKA ALIAS DEI	SUDHASHREE PASAYAT VS	// ()	AOR20250000161C202500022
48	D-CMP/22054/2025	ASWINI KUMAR DASH VS NILESH KUMAR GHODASARA	VS	// ()	
49	D-CMP/22067/2025	MANOJ KISHORE @ MANOJ KUMAR SWAIN VS RAJ KISHORE SWAIN	BISWAJIT MOHAPATRA VS	// ()	
50	D-CMP/22104/2025	RADHAKRUSNA BEHERA VS HAREKRUSHNA BEHERA	DWARIKA PRASAD MOHANTY VS	// ()	
51	D-CMP/22165/2025	M/S. GAJALAXMI CONSTRUCTION PVT. LTD.,KHURDA VS UPENDRA SAHOO	DWARUP KUMAR PATNAIK VS	// ()	
52	D-CMP/22195/2025	SUSANTA KUMAR SAHOO VS NILAMANI SAHOO	SURYAKANTA DASH VS	// ()	
53	D-CONTC/22045/2025	PRADEEP KUMAR JENA VS ANU GARG, PRINCIPAL SECRETARY WATER RESOURCES DEPTT.	ADV VS	// ()	AOD20250000180C202500078
54	D-CONTC/22046/2025	GOBINDA SAHOO VS SURENDRA KUMAR, IAS	Krishna Chandra Sahu VS	// ()	AOD20250000180C202500076
55	D-CONTC/22049/2025	BALAKRUSHNA PATRA VS ANU GARG, IAS	Krishna Chandra Sahu VS	// ()	AOD20250000180C202500077
56	D-CONTC/22066/2025	GOPAL KRUSHNA BARAL VS ROOPA ROSHAN SAHOO, COMM-CUM-SECRETARY, ST AND SC DEVLOPMENT DEPT., BBSR, KHURDA	ADV. VS	// ()	
57	D-CONTC/22070/2025	BINAY KUMAR DHAL	ADV.	//	

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		VS	VS	0	
		UDDHABA CHANDRA MAJHI, IAS		//	
58	D-CONTC/22078/2025	SATYA PRAKASH SWAIN	ADV.	//	
		VS	VS	0	
		BHUPENDRA SINGH POONIA, COMM-CUM-SECRETARY		//	
59	D-CONTC/22099/2025	SUJATA RAY	ADV.	//	
		VS	VS	0	
		BHUPENDRA SINGH POONIA, COMM-CUM-SECRETARY		//	
60	D-CONTC/22102/2025	STRUTI PRANGYA SWAIN	ADV.	//	
		VS	VS	0	
		BHUPENDRA SINGH POONIA, COMM-CUM-SECRETARY		//	
61	D-CONTC/22112/2025	SUSHAMA KUJUR	ADV.	//	
		VS	VS	0	
		SAUBHAGYA LAXMI PATNAIK, OPS		//	
62	D-CONTC/22115/2025	SUMANTA KUMAR PUNSI	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
63	D-CONTC/22116/2025	ADITYA MOHAN SINGH DEO	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
64	D-CONTC/22119/2025	SAMATA SWAIN	ADV.	//	
		VS	VS	0	
		ASWATHY S., IAS		//	
65	D-CONTC/22120/2025	SOUBHAGYA KUMAR KAR	ADV.	//	
		VS	VS	0	
		MRUTYUNJAY TRIPATHY, TAHASILDAR		//	
66	D-CONTC/22127/2025	RAMACHANDRA MANDI	ADV.	//	
		VS	VS	0	
		SALINI PANDIT, IAS		//	
67	D-CONTC/22188/2025	AVIMANYU SAHU	ADV.	//	
		VS	VS	0	
		SANJAYA KUMAR NAYAK, VICE CHANCELLOR		//	
68	D-CRLA/16055/2025	SATISH KUMAR MISHRA @ MAUJA @ JITU	SARFARAZ AHMED	G.R.P.S., BERHAMPUR /25 /2006	
		VS	VS	0	

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69	D-CRLA/16068/2025	STATE OF ODISHA UDAYANATH DAS@UDIA VS	PRANAB RANJAN CHHATOI VS	// PATTAMUNDAI /76 /2024 ()	
70	D-CRLA/16101/2025	STATE OF ODISHA JUDHISTHIRA SWAIN VS	BIKRAM CHANDRA GHADEI VS	// SATYABADI /275 /2018 ()	
71	D-CRLA/16106/2025	STATE OF ODISHA NIRANJAN SETHI VS	SK. ZAFARULLA VS	// PURUNAKATAK /85 /2016 ()	
72	D-CRLMC/15978/2025	STATE OF ODISHA BIBINA PARIDA@BABINA PARIDA VS	SURYA NARAYAN MISHRA VS	// BRAHMAGIRI /146 /2008 ()	
73	D-CRLMC/15982/2025	STATE OF ODISHA VICTIM/ INFORMANT VS	DR. SUSANT KUMAR KANUNGO VS	// BALIKUDA /350 /2021 ()	
74	D-CRLMC/16006/2025	STATE OF ODISHA SANTANU PRADHAN VS	GOKULANANDA SAHU VS	// JAGDALPUR /28 /2017 ()	
75	D-CRLMC/16013/2025	STATE OF ODISHA BISWAJIT PADHI VS	PRASANTA KUMAR TRIPATHY VS	// KORAPUT SADAR /94 /2023 ()	
76	D-CRLMC/16021/2025	STATE OF ODISHA PRADEEP KUMAR DASH VS	SATYA NARAYAN BHARAMAR RAY VS	// JAJPUR ROAD /152 /2023 ()	
77	D-CRLMC/16025/2025	STATE OF ODISHA DEBPRIYA PATTANAYAK VS	RABINDRA NATH PRUSTY VS	// //0 ()	
78	D-CRLMC/16026/2025	STATE OF ODISHA KAILASH BISWAL VS	SAMBEET PATTANAYAK VS	// KONARK /34 /2011 ()	AOR20220001591C202500022
79	D-CRLMC/16035/2025	STATE OF ODISHA KESHAB PRADHAN VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	// CHANDANPUR /78 /1997 () //	

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80	D-CRLMC/16051/2025	BABULA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	GHATAGAON /158 /2023 () //	AOD20240000364C202500092
81	D-CRLMC/16052/2025	KHAGESWAR BISHI VS STATE OF ODISHA	SUMAN MITRA VS	BANGOMUNDA /277 /2024 () //	AOD20240000333C202500041
82	D-CRLMC/16081/2025	SAROJ KUMAR SWAIN @ SAROJ SWAIN VS STATE OF ODISHA	ASHOK KUMAR SWAIN -1 VS	BAIDYANATHPUR /33 /2003 () //	
83	D-CRLMC/16092/2025	SAMIN AHAMMED VS STATE OF ODISHA	AMULYA RATNA PANDA VS	CYBER CRIME AND E.O, BALASORE /1 /2021 () //	
84	D-CRLMC/16102/2025	JITENDRA PRADHAN VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	FATEGARH /140 /2021 () //	
85	D-CRLMC/16107/2025	MANASI SAHU VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	DELANGA /5 /2017 () //	
86	D-CRLMC/16108/2025	SAROJ KUMAR SETHI @ HEMANTA VS STATE OF ODISHA	ANSUMAN BHUYAN VS	KISSANNAGAR PS /89 /2025 () //	
87	D-CRLMC/16109/2025	BIRANCHI NARAYAN BEHERA VS LILABATI BEHERA	HRUDANANDA MOHAPATRA VS	/ /0 () //	
88	D-CRLMC/16111/2025	KARTIK MAJHI VS STATE OF ODISHA	RADHARAMAN DAS NAYAK VS	KHUNTA /250 /2022 () //	
89	D-CRLMC/16113/2025	NIJWM MAHILARY VS STATE OF ODISHA	SUBHANKAR ROUT VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /8 /2019 () //	
90	D-CRLMP/15986/2025	KABITA MAJHI VS STATE OF ODISHA	ARUN KUMAR NAYAK VS	TANGI (KHURDA) /250 /2025 () //	
91	D-CRLMP/15987/2025	VICTIM/ INFORMANT	DR. SUSANT KUMAR KANUNGO	/ /0	

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		VS	VS	()	
		STATE OF ODISHA		//	
92	D-CRLMP/15994/2025	ANADI KUMAR PATRA @ ANADI PATRA	BIBHUTI RANJAN MOHANTY	/0	
		VS	VS	()	
		BANDITA PATRA		//	
93	D-CRLMP/16034/2025	BHUBANESWAR DANDESENA	RABINDRA NATH PRUSTY	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
94	D-CRLMP/16104/2025	SUVALAXMI SAMANTARAY	BIJAY KUMAR BEHERA	/0	
		VS	VS	()	
		STATE OF ODISHA		//	
95	D-CRLREV/16011/2025	TAPAS KUMAR BEHERA	MOHENDRA DALAI	/0	
		VS	VS	()	
		SUNITA NAYAK		//	
96	D-CRLREV/16044/2025	SASMITA BEHERA	RANJIT MOHANTY	/0	
		VS	VS	()	
		TAPASWINI BEHERA		//	
97	D-CRLREV/16060/2025	SRIKANTA DAS	BIBHU PRASAD DAS	/0	
		VS	VS	()	
		MANISHA MUDULI		//	
98	D-CRLREV/16110/2025	DURYODHAN SAMAL	PRANAB RANJAN CHHATOI	CUTTACK VIGILANCE /41 /2006	
		VS	VS	()	
		STATE OF ODISHA(VIG.)		//	
99	D-FAO/22204/2025	MAHENDRA KUMAR SWAIN	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
100	D-FAO/22205/2025	BHABANI PRASAD PARIJA	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
101	D-MACA/22135/2025	MANAGER(LEGAL) ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BIRMINGHAM,KHURDA	RANJIT KARADA	//	
		VS	VS	()	
		RANJIT KARADA		//	
102	D-MACA/22143/2025	ICICI LOMBARD GENERAL INSURANCE CO. LTD.,BIRMINGHAM,KHURDA	RANJIT KARADA	//	
		VS	VS	()	

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		TUNI PATRA		//	
103	D-MACA/22147/2025	ORIENTAL INSURANCE CO. LTD.,GANJAM	RIMJHIMBALA PATI	//	
		VS	VS	0	
		SANJU SAHU		//	
104	D-MACA/22155/2025	TILOTAMA MOHANTY	BISHNU BRATA SINGH	//	
		VS	VS	0	
		PRADEEP KUMAR MOHANTY		//	
105	D-MATA/22060/2025	MAMATA MADHURI SINGH	SAMIR KUMAR MISHRA, (SR. ADV.)	//	
		VS	VS	0	
		PRATAP SINGH		//	
106	D-MATA/22079/2025	DHANESWAR NAIK	RAJESH KUMAR MAHAPATRA	//	
		VS	VS	0	
		BHAMARBAR NAIK		//	
107	D-RPFAM/22201/2025	AMIT KUMAR BHADRA	DR. JANMEJAYA RAY	//	
		VS	VS	0	
		RASMITA PRUSTY		//	
108	D-RSA/22178/2025	BISHWANATH PANDA	SARBESWAR BEHERA	//	
		VS	VS	0	
		M/S. DOLAGOVINDA ENTERPRISERS, ANGUL		//	
109	D-RSA/22200/2025	NARAYAN BARIK	PRAJNA SARITA MOHANTY	//	
		VS	VS	0	
		APURBA BARIK		//	
110	D-TRP(C)/22076/2025	BAIJAYANTI NAYAK	AMLAN SHAKTI PAUL	//	
		VS	VS	0	
		CHANDRA SEKHAR NAYAK		//	
111	D-TRP(C)/22108/2025	AKANKSHA BARIK	NIRANJAN PRASAD PATRA	//	
		VS	VS	0	
		MANAS KUMAR BARIK		//	
112	D-WA/22041/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000194C202500274
		VS	VS	0	
		BASANTA KUMAR SAHOO		//	
113	D-WA/22042/2025	STATE OF ODISHA	SURYA NARAYAN PATNAIK,A.G.A	//	LOD20240000172C202500271
		VS	VS	0	
		BASANTA KUMAR SAHOO		//	

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114	D-WA/22044/2025	PRINCIPAL SECRETARY TO GOVT., WORKS DEPTT., VS NIRANJAN BAHINIPATI	<del>SANJAY</del> DAS,A.G.A VS	// ()	LOD20240000172C202500270
115	D-WA/22086/2025	SECRETARY OF HOME DEPT VS DEBASISH RAY	ADVOCATE GENERAL VS	// ()	LOD20240000194C202500273
116	D-WA/22126/2025	DIPANJALI SAHOO VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// ()	
117	D-WA/22161/2025	SAYAD SARWAR ALI VS GOVT. OF INDIA	SANGRAM KESHARI MISHRA VS	// ()	
118	D-WA/22171/2025	DOLAGOBINDA SAHOO VS STATE OF ODISHA	GOPAL KRUSHNA MOHANTY VS	// ()	
119	D-WA/22185/2025	MAHANADI COALFIELDS LTD., SAMBALPUR VS SATNAM SINGH	JAGANATH PATNAIK, (SR.ADV.) VS	// ()	
120	D-WA/22203/2025	BINOD KUMAR SINGH VS ODISHA STATE HOUSING BOARD,KHURDA	AJIT KUMAR TRIPATHY VS	// ()	
121	D-WP(C)/22043/2025 WP(C)/15206/2025	M/S JYOTI OIL PRESS, ROURKELA VS COLLECTOR CUM DIST.MAGISTRATE CUM CHAIRMAN,SUNDERGARH	ANIMESH MOHANTY VS	// ()	
122	D-WP(C)/22047/2025 WP(C)/15202/2025	M/S MAA VENTURE VS COLLECTOR CUM DIST.MAGISTRATE CUM CHAIRMAN,SUNDERGARH	ANIMESH MOHANTY VS	// ()	
123	D-WP(C)/22050/2025	NIRANJAN DASH VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	// ()	
124	D-WP(C)/22051/2025	SATYANARAYAN DASH VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// ()	AOD20250000180C202500074
125	D-WP(C)/22052/2025	MAHADIP PUROHIT	PRANAB RANJAN CHHATOI	//	

## ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-WP(C)/22053/2025	GAUTAM GADTIA	ANIMESH MOHANTY	//	
	WP(C)/15200/2025	VS	VS	()	
		COLLECTOR CUM DIST.MAGISTRATE CUM CHAIRMAN,SUNDERGARH		//	
127	D-WP(C)/22055/2025	BHABANI LENKA	KESABA CHANDRA KAR	//	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-WP(C)/22056/2025	GIRIDHARI BAG	SUJAY SHANKER SINGHDEO	//	AOD20230000313C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-WP(C)/22057/2025	M/S MAA SARALA UDYOG	ANIMESH MOHANTY	//	
	WP(C)/15210/2025	VS	VS	()	
		COLLECTOR CUM DIST.MAGISTRATE CUM CHAIRMAN,SUNDERGARH		//	
130	D-WP(C)/22058/2025	SAMBIT KUMAR JENA	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500073
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-WP(C)/22059/2025	MANOJ SINGH	PRASANTA KUMAR SATAPATHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-WP(C)/22061/2025	SIDDHARTHA MOHANTY	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500072
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-WP(C)/22062/2025	SUDARSAN MAHARANA	KISHORE CHANDRA RAJGURU MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-WP(C)/22063/2025	SANTANU KUMAR PUROHIT	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-WP(C)/22064/2025	ATISH BALARAM CHANDRA DAS	KRISHNA CHANDRA SAHU	//	AOD20250000180C202500075
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-WP(C)/22065/2025	SUKADEV JHANKAR	PRANAB RANJAN CHHATOI	//	
		VS	VS	()	

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137	D-WP(C)/22068/2025	STATE OF ODISHA SANJAY KUMAR AGARWAL VS	DIPANKAR ACHARYA VS	// // ()	
138	D-WP(C)/22069/2025	STATE BANK OF INDIA CHANDRAKANTA MALIK VS	AMIT KUMAR SAHOO VS	// // ()	
139	D-WP(C)/22071/2025	STATE OF ODISHA TARANI KUMAR BHUYAN VS	DEVASHIS PANDA VS	// // ()	AOR20220001247C202500076
140	D-WP(C)/22072/2025	STATE OF ODISHA PRABHUDATTA SAHANI VS	SUKANTA KUMAR MISHRA VS	// // ()	
141	D-WP(C)/22073/2025	STATE OF ODISHA GITANJALI MURUDI VS	ARUPANANDA GOSWAMY VS	// // ()	
142	D-WP(C)/22074/2025	COLLECTOR, PURI MADHUSUDAN SETHY VS	MD. GOLAM MADANI VS	// // ()	
143	D-WP(C)/22075/2025	STATE OF ODISHA BHAVIK GANDHI VS	RAKESH SAHU VS	// // ()	
144	D-WP(C)/22077/2025	THE AUTHORIZED OFFICER, LIC HOUSING FINANCE LTD., BBSR DEBASIS SARANGI VS	BIPIN KUMAR NAYAK VS	// // ()	
145	D-WP(C)/22080/2025	STATE OF ODISHA BHIMA ROHIDAS VS	ASWINI KUMAR DASH VS	// // ()	
146	D-WP(C)/22081/2025	HARIPRIYA ROHIDAS @ CHINMAYEE ROHIDAS EXECUTIVE ENGINEER (ELECT), TPWODL, RAJGANJ, PRASANTAPUR, BALASORE DISTRICT, ODISHA VS	PRASANTAPUR, BALASORE DISTRICT, ODISHA VS	// // ()	
147	D-WP(C)/22082/2025	THE APPELLATE AUTHORITY, OFFICE OF ADDITIONAL CHIEF ENGINEER CUM ELECTRICAL INSPECTOR, ROURKELA ASHOK KUMAR PARIDA VS	MANORANJAN PADHI VS	// // ()	
		STATE OF ORISSA		//	

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148	D-WP(C)/22083/2025	BIBHUTI VIHAR VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //	
149	D-WP(C)/22084/2025	NAMITA PANIGRAHI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
150	D-WP(C)/22085/2025	BIJAY KUMAR SAHOO VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	// 0 //	
151	D-WP(C)/22087/2025	MANOJ KUMAR SADUAL VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
152	D-WP(C)/22088/2025	GOURI SOREN @ TUDU @ HAPINI DEI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
153	D-WP(C)/22089/2025	MANORANJAN BEHERA VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
154	D-WP(C)/22090/2025	PRASANTA KUMAR PATTNAYAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
155	D-WP(C)/22091/2025	AMRITA PANDA VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	// 0 //	
156	D-WP(C)/22092/2025	DHIRENDRA KUMAR NAYAK VS STATE OF ODISHA	AMITAV DAS VS	// 0 //	
157	D-WP(C)/22093/2025	GAYATRI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
158	D-WP(C)/22094/2025	BHASKAR CHOUDHURY VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	// 0 //	
159	D-WP(C)/22095/2025	SANJAY ROUT	PRASANTA KUMAR SATAPATHY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
160	D-WP(C)/22096/2025	M/S EGLOBALTECH INDIA PRIVATE LIMITED	ISHWAR MOHANTY	//	
		VS	VS	0	
		DEPARTMENT OF TOURISM GOVT OF ODISHA		//	
161	D-WP(C)/22097/2025	T. BALARAM KISHEN	DEEPALI MAHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
162	D-WP(C)/22098/2025	DEBA PRIYA PADHI	SAIBRATA RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
163	D-WP(C)/22100/2025	LAKSHMAN MISHRA	ANJAN PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
164	D-WP(C)/22101/2025	SANKARSHAN SAMANTRAY	PRATAP KUMAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
165	D-WP(C)/22103/2025	SAUVAGINI GIRI	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
166	D-WP(C)/22105/2025	REENA NAIK	SARTHAK MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
167	D-WP(C)/22106/2025	SANATAN BEHERA	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
168	D-WP(C)/22107/2025	NARAHARI BARIK	DHANESWAR BEHERA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
169	D-WP(C)/22109/2025	SANKALP KUMAR MAHANANDA	NIHAL RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
170	D-WP(C)/22110/2025	PRABODHA KUMAR MATIA MISHRA	DHANESWAR BEHERA	//	
		VS	VS	0	

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171	D-WP(C)/22111/2025	STATE OF ODISHA KUSUMA MALA MISHRA VS	NIHAL RATH VS	// // 0	
172	D-WP(C)/22113/2025	STATE OF ODISHA SURESH CHANDRA SAHOO VS	HRUDANANDA MOHAPATRA VS	// // 0	
173	D-WP(C)/22114/2025	STATE OF ODISHA ARATIBALA PANDA VS	NIHAL RATH VS	// // 0	
174	D-WP(C)/22117/2025	STATE OF ODISHA AJAYA KUMAR MISHRA VS	NIHAL RATH VS	// // 0	
175	D-WP(C)/22118/2025	STATE OF ODISHA MANABA SEVA CHARITABLE TRUST, ANGUL VS	HRUDANANDA MOHAPATRA VS	// // 0	
176	D-WP(C)/22121/2025	STATE OF ODISHA PALEM ASHOK REDDY VS THE COMMISSIONER GST AND CX	NATABAR PANDA VS	// // 0	AOD20220004095C202500004
177	D-WP(C)/22122/2025	DASARATHA SAHU VS	BHOJARAJ SETH VS	// // 0	
178	D-WP(C)/22123/2025	STATE OF ODISHA LAXMIPRIYA SWAIN VS	PRASANTA KUMAR SATAPATHY VS	// // 0	
179	D-WP(C)/22124/2025	STATE OF ODISHA BANISHREE VIDYA MANDIR, GANJAM VS	DEEPALI MAHAPATRA VS	// // 0	
180	D-WP(C)/22125/2025	STATE OF ODISHA MANORANJAN SAHOO VS	SRIKHETRA MISHRA VS	// // 0	
181	D-WP(C)/22128/2025	STATE OF ODISHA PRANAYA KISHORE HARICHANDAN VS UNION OF INDIA	PRABIN DAS VS	// // 0	

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182	D-WP(C)/22129/2025	BHARATI MALIK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
183	D-WP(C)/22130/2025	JAMUNA SINGH VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
184	D-WP(C)/22131/2025	CHNDRAKALA DAS VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
185	D-WP(C)/22132/2025	SUBASH CHANDRA BISWAL VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
186	D-WP(C)/22133/2025	BABUKI NATIA VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	// 0 //	
187	D-WP(C)/22134/2025	MAMI BHOKTA VS STATE OF ODISHA	BIBHUTI BHUSAN MISHRA VS	// 0 //	
188	D-WP(C)/22136/2025	SNEHASIS DASH VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //	
189	D-WP(C)/22137/2025	AUTHORISED OFFICER AND SR. CHIEF MANAGER (LEGAL) CHUMARA ROAD VS DEPUTY COMMISSIONER OF POLICE, BHUBANESWAR	LEGAL CHUMARA ROAD VS	// 0 //	AOR20230000872C202500041
190	D-WP(C)/22138/2025	SUDHIR CHANDRA PAL VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	// 0 //	
191	D-WP(C)/22139/2025	D. JAGANNATH VS STATE OF ODISHA	NIRMAL KISHORE RATH VS	// 0 //	
192	D-WP(C)/22140/2025	GOURANGA CHANDRA PADHI VS STATE OF ODISHA	RINTU NAYAK VS	// 0 //	AOD20250000560C202500006
193	D-WP(C)/22141/2025	SOUDAMINI PRUSTY	PRASANTA KUMAR NANDA	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
194	D-WP(C)/22142/2025	BIJAYA KUMAR SWAIN	SOUBHAGYA SWAIN	//	AOR20220001296C202500041
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/22144/2025	GOPALPUR PORT FORMAN WINCHMAN AND WORKERS UNION	KESHAV KUMAR JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
196	D-WP(C)/22145/2025	NALINIKANTA RAY	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
197	D-WP(C)/22146/2025	T.JAGA	NIRMAL KISHORE RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/22148/2025	T.SABITRI	NIRMAL KISHORE RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
199	D-WP(C)/22149/2025	PRAHALLAD DAS	SK. ZAFARULLA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/22150/2025	SUSAMA JENA	NIRANJAN SINGH (1)	//	AOR20220001234C202500012
		VS	VS	0	
		STATE OF ODISHA		//	
201	D-WP(C)/22151/2025	D.RAJA	NIRMAL KISHORE RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/22152/2025	ARATI JENA	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/22153/2025	D. SAROJINI	NIRMAL KISHORE RATH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
204	D-WP(C)/22154/2025	JIBAN KUMAR PARIDA	SHAKTI DATTA TRIPATHY	//	
		VS	VS	0	

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205	D-WP(C)/22156/2025	REGISTRAR OF COOPERATIVE SOCIETIES ODISHA,HEADS OF DEPARTMENT BUILDING,BBSR,KHORDHA BANDITA DASH VS	SHAKTI DATTA TRIPATHY VS	// ()	
206	D-WP(C)/22157/2025	REGISTRAR OF COOPERATIVE SOCIETIES,HEADS OF DEPARTMENT BUILDING,BBSR,KHORDHA M.SUNIL VS	NIRMAL KISHORE RATH VS	// ()	
207	D-WP(C)/22158/2025	STATE OF ODISHA M.JAYANTI VS	NIRMAL KISHORE RATH VS	// ()	
208	D-WP(C)/22159/2025	STATE OF ODISHA DIPTI MAYEE PARIDA VS	SHAKTI DATTA TRIPATHY VS	// ()	
209	D-WP(C)/22160/2025	REGISTRAR OF COOPERATIVE SOCIETIES,HEADS OF DEPARTMENT BUILDING,BBSR,KHURDHA M/S GIMPEX PVT.LTD VS	RUPESH KUMAR KANUNGO VS	// ()	
210	D-WP(C)/22162/2025	STATE OF ODISHA SANDEEP KUMAR BARAL VS	AMRITA NAYAK VS	// ()	
211	D-WP(C)/22163/2025	UNION OF INDIA KABITA JENA VS	MANOJ KUMAR PATI VS	// ()	
212	D-WP(C)/22164/2025	STATE OF ODISHA JITENDRA NATH MAHANTA VS	SUSHANTA KUMAR MISHRA VS	// ()	
213	D-WP(C)/22166/2025	STATE OF ODISHA RABINDRA KUMAR SAHOO VS	SUSHANTA KUMAR MISHRA VS	// ()	
214	D-WP(C)/22167/2025	STATE OF ODISHA HAREKRISHNA SAHOO VS	SUDHIR KUMAR MALLICK VS	// ()	
215	D-WP(C)/22168/2025	STATE OF ODISHA BHAGIRATHA LENKA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	

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216	D-WP(C)/22169/2025	LALA JAGDISH RAY VS COLLECTOR AND DISTRICT MAGISTRATE,BHADRAK	SATYA NARAYAN BHRAMAR RAY VS	// 0 //	
217	D-WP(C)/22170/2025	PRATIVA SEN VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
218	D-WP(C)/22172/2025	HIMANI SAMAL VS STATE OF ODISHA	MANOJ KUMAR MOHANTY VS	// 0 //	
219	D-WP(C)/22173/2025	PRASANTA KUMAR DAS VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //	
220	D-WP(C)/22174/2025	LINGARAJ PRADHAN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
221	D-WP(C)/22175/2025	LAXMIDHAR PATRA VS UNION OF INDIA	BHOJARAJ SETH VS	// 0 //	
222	D-WP(C)/22176/2025	TEJARAJ SWAIN VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
223	D-WP(C)/22177/2025	AMIT KUMAR MUDULI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	// 0 //	
224	D-WP(C)/22179/2025	BABITA SAHOO VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //	
225	D-WP(C)/22180/2025	SUPRAVA DEI VS STATE OF ODISHA	RANJIT SAMAL VS	// 0 //	
226	D-WP(C)/22181/2025	LALATENDU MOHANTY VS ADDL.COMMISSIOER,LAND RECORDS AND SETTLEMENT,CUTTACK	SATYABADI MANTRY VS	// 0 //	
227	D-WP(C)/22182/2025	PRADEEP MOHARANA @ PRADEEP KUMAR MOHARANA	SATYA NARAYAN BISWAL	//	

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		VS	VS	0	
228	D-WP(C)/22183/2025	STATE OF ODISHA BANALATA MAJHI	NIKUNJA KUMAR ROUT	//	
		VS	VS	0	
229	D-WP(C)/22184/2025	DIRECTOR OF MINES, KHURDA BHIMSEN SABAR	SUMIT KUMAR MOHANTY	//	
		VS	VS	0	
230	D-WP(C)/22186/2025	STATE OF ODISHA PURUSOTTAM BARIK	MANOJA KUMAR KHUNTIA	//	
		VS	VS	0	
231	D-WP(C)/22187/2025	STATE OF ODISHA BUI SETH	SIDHANT DAS	//	
		VS	VS	0	
232	D-WP(C)/22189/2025	STATE OF ODISHA PABITRA NAYAK	ANIMA KUMARI DEI	//	
		VS	VS	0	
233	D-WP(C)/22190/2025	PRINCIPAL SECRETARY TO GOVT., REVENUE NAD DISASTER MANAGEMENT, DEPT., KHURDA NARAYAN SAHOO	ABHIRAM SWAIN	//	
		VS	VS	0	
234	D-WP(C)/22191/2025	STATE OF ODISHA PRAHALLAD UPADHAYA	SANTOSH KUMAR SAMANTARAY	//	
		VS	VS	0	
235	D-WP(C)/22192/2025	STATE OF ODISHA GOVIND CHANDRA DAS	PRATIK DASH	//	
		VS	VS	0	
236	D-WP(C)/22193/2025	BHARAT SANCHAR NIGAM LTD (BSNL) PRADEEP KUMAR MALLICK	GANYA RANJAN MAHAPATRA	//	
		VS	VS	0	
237	D-WP(C)/22194/2025	STATE OF ODISHA SANATAN PRADHAN	NAMITA PATTANAIAK	//	
		VS	VS	0	
238	D-WP(C)/22196/2025	THE BRANCH MANAGER STATE BANK OF INDIA, KHURDA JYOTSNARANI BEHERA	SUBHANKAR ROUT	//	
		VS	VS	0	

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239	D-WP(C)/22197/2025	STATE OF ODISHA SULAGNA PATRO VS	ITISHREE TRIPATHY VS	// // ()	
240	D-WP(C)/22198/2025	SUPERINTENDENT, CGST AND CENTRAL EXCISE, RAYAGADA GURUNATH MELAKA VS	ITISHREE TRIPATHY VS	// // ()	
241	D-WP(C)/22199/2025	ADDITIONAL STATE TAX OFFICER, CT NAD GST, RAYAGADA AKHILA RAM JENA VS	SAILAZA NANDAN DAS VS	// // ()	
242	D-WP(C)/22202/2025	STATE OF ODISHA AKHILA RAM JENA VS	SAILAZA NANDAN DAS VS	// // ()	
243	D-WP(C)/22207/2025	STATE OF ODISHA DHARMENDRA KUMAR SAHOO VS	RITURANJAN CHHOTARAY VS	// // ()	AOR20220003344C202500041
244	D-WP(C)/22208/2025	STATE OF ODISHA PRITIRANJAN NAYAK VS	Soubhagya Swain VS	// // ()	AOR20220001296C202500040
245	D-WP(C)/22209/2025	ODISHA SUB ORDINATE STAFF SELECTION COMMISSION MANDO SUNA VS	SANJIB MOHANTY VS	// // ()	AOR20220001611C202500065
246	D-WPCRL/15997/2025	THE REGISTRAR, ODISHA UNIVERSITY DILESWARI SUNANI VS	DEVASHIS PANDA VS	// // ()	AOR20220001247C202500079
247	D-ABLAPL/15980/2025	STATE OF ODISHA JAGAMOHAN KUMAR @ DILIP KUMAR VS	AKSHAYA KUMAR SAHOO VS	// // ()	KHARIAR /136 /2025
248	D-ABLAPL/15985/2025	STATE OF ODISHA PRAKASH CHANDRA KAMELA @ KAMILA VS	SONALI PANDA VS	// // ()	BARI RAMACHANDRA /151 /2025
249	D-ABLAPL/15990/2025	STATE OF ODISHA MUNA DALEI @ SUNIL SAMANTA SINGHR @ SAMANTA SINGH VS	ANUSHA KANTI PAUL VS	// // ()	KHURDA SADAR /128 /2025
		STATE OF ODISHA		//	

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250	D-ABLAPL/15991/2025	MADHUSMITA JENA VS STATE OF ODISHA	RAKESH BEHERA VS	JAJPUR TOWN /180 /2025 () //	
251	D-ABLAPL/15993/2025	DIPAK KUMAR MALIK VS STATE OF ODISHA	DEEPAK KU SAHOO VS	KENDRAPARA SADAR /230 /2025 () //	
252	D-ABLAPL/15995/2025	DIBYA RANJAN BEHERA VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	BAIDESWAR /74 /2025 () //	
253	D-ABLAPL/15999/2025	BADAL TAHAL VS STATE OF ODISHA	ARUPANANDA GOSWAMY VS	KRUSHNA PRASAD /84 /2025 () //	
254	D-ABLAPL/16001/2025	MITHUN NAYAK @ CHINMAYA NAYAK VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	GHASIPURA /379 /2024 () //	
255	D-ABLAPL/16003/2025	URMILA NAYAK VS STATE OF ODISHA	SATRUGHNA DASH (A) VS	MANGALA BAG /211 /2023 () //	AOR20220001212C202500013
256	D-ABLAPL/16004/2025	CHAGALI PATRA VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	/ /0 () //	
257	D-ABLAPL/16005/2025	INDRAJIT PARIDA VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	SUKINDA /95 /2025 () //	
258	D-ABLAPL/16007/2025	JIBAN KUMAR SAHOO VS STATE OF ODISHA	IPSIT AUROBINDO ACHARYA VS	/ /0 () //	
259	D-ABLAPL/16009/2025	PUSPA NAIK VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	MAHABIROD /9 /2025 () //	
260	D-ABLAPL/16010/2025	KAMINI BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	CHANDRASEKHARPUR /259 /2025 () //	
261	D-ABLAPL/16017/2025	HATIA MALLICK @ PABITRA KUMAR MALLICK	DHANANJAYA NAYAK	CHANDRASEKHARPUR /256 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
262	D-ABLAPL/16018/2025	ROMESH KUMAR MISHRA	ARCHANA MOHANTY	KUMBHARAPARA /212 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
263	D-ABLAPL/16022/2025	PRADEEP KUMAR GOUDA	GHANASHYAM MUDULI	SHERAGADA /434 /2024	AOD20240000001C202500128
		VS	VS	()	
		STATE OF ODISHA		//	
264	D-ABLAPL/16036/2025	ARJUN MAHALIK	SATRUGHNA DASH (A)	TALABANIA /26 /2023	AOR20220001212C202500012
		VS	VS	()	
		STATE OF ODISHA		//	
265	D-ABLAPL/16038/2025	MADHUSUDAN PRADHAN	PITAMBAR BEHERA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
266	D-ABLAPL/16039/2025	DHRUBA CHARAN ROUT	BIDESHI KUMAR GHADEI	BARANGA /246 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
267	D-ABLAPL/16040/2025	KESHAB CHANDRA SAHOO	JYOTIRMAYA SAHOO	BANAPUR P.S. /84 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
268	D-ABLAPL/16041/2025	LIPUNA NAIK	MANOJ BIHARI DAS	MADHUPATNA /274 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
269	D-ABLAPL/16042/2025	MD.AKRAM @ BADA AKRAM	SIDHARTHA SANKAR RAY (2)	BERHAMPUR TOWN /67 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
270	D-ABLAPL/16043/2025	LAXMIKANTA MISHRA	JYOTIRMAYA SAHOO	KHURDA SADAR /142 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
271	D-ABLAPL/16045/2025	KASIA @ BIKRAM KESHARI SAMANTARAY	DEEPAK KU SAHOO	MARSHAGHAI /453 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
272	D-ABLAPL/16046/2025	DURMAN MOHANTA	SAROJ KUMAR DASH	BHUBAN /129 /2025	
		VS	VS	()	

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-ABLAPL/16047/2025	STATE OF ODISHA RAJESH KUMAR PADHI VS	ARJUNA CHARANA BEHERA VS	// JENAPUR /152 /2025 ()	
274	D-ABLAPL/16049/2025	STATE OF ODISHA UTTAM GAIN VS	BIJAY KUMAR BEHERA VS	// //0 ()	
275	D-ABLAPL/16050/2025	STATE OF ODISHA PRASANTA MISHRA VS	SAROJ KUMAR DASH VS	// BEGUNIA P.S. /142 /2025 ()	
276	D-ABLAPL/16053/2025	STATE OF ODISHA DEBASMITA BALIARSINGH VS	OM SWARUP VS	// BALASORE SADAR /105 /2025 ()	
277	D-ABLAPL/16054/2025	STATE OF ODISHA ARATATRAN SETHI VS	BIJAY KUMAR BEHERA VS	// TANGI (KHURDA) /348 /2025 ()	
278	D-ABLAPL/16057/2025	STATE OF ODISHA DILLIP SABAR VS	JAYADEBA BEHERA VS	// //0 ()	
279	D-ABLAPL/16059/2025	STATE OF ODISHA DURGA CHARAN ROUT VS	HEMANTA KUMAR TRIPATHY VS	// ATHGARH /129 /2025 ()	
280	D-ABLAPL/16061/2025	STATE OF ODISHA DIPAK KUMAR BEHERA VS	JAYADEBA BEHERA VS	// CHANDABALI /67 /2025 ()	
281	D-ABLAPL/16062/2025	STATE OF ODISHA JABED KHAN VS	SARADA PRASAD DASH VS	// JASHIPUR /90 /2020 ()	
282	D-ABLAPL/16063/2025	STATE OF ODISHA DEBASISH PRADHAN VS	OM SWARUP VS	// BALASORE SADAR /105 /2025 ()	
283	D-ABLAPL/16067/2025	STATE OF ODISHA MANOJ KUMAR BEHERA VS STATE OF ODISHA	SATYA RANJAN PATI VS	// NAYAGARH /316 /2024 () //	

**ORISSA HIGH COURT****FILING REPORT AS ON :28/05/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
284	D-ABLAPL/16069/2025	SUDHIR SAY VS UNION OF INDIA (NCB)	PRAKASH KUMAR SAMAL VS	NCB BHUBANESWAR /1 /2025 () //	
285	D-ABLAPL/16070/2025	SANTOSH KAR VS STATE OF ODISHA	AMULYA RATNA PANDA VS	OUPADA /60 /2025 () //	
286	D-ABLAPL/16071/2025	REBATI NAIK VS UNION OF INDIA (NCB)	PRAKASH KUMAR SAMAL VS	NCB BHUBANESWAR /1 /2025 () //	
287	D-ABLAPL/16074/2025	DITIKRUSHNA SAHOO VS STATE OF ODISHA	AMIT KUMAR NATH VS	/ /0 () //	
288	D-ABLAPL/16076/2025	BIBHUTI BHUSAN MOHAPATRA VS STATE OF ODISHA	AKASH BHUYAN VS	CAPITAL P.S. /130 /2025 () //	
289	D-ABLAPL/16077/2025	SACHIN NAIK VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	BOUDH /262 /2022 () //	
290	D-ABLAPL/16080/2025	SATYAJIT BACHHAD VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	/ /0 () //	
291	D-ABLAPL/16082/2025	RAHUL BACHHAD VS STATE OF ODISHA	MAHENDRA KUMAR MOHAPATRA VS	/ /0 () //	
292	D-ABLAPL/16083/2025	SHATRUGHAN SAHU VS STATE OF ODISHA	AVIJIT PATNAIK VS	PURIGHAT /190 /2025 () //	
293	D-ABLAPL/16084/2025	RAKESH KUMAR MOHANTY VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	TOMANDO /135 /2023 () //	
294	D-ABLAPL/16086/2025	BHAGYADHAR PRUSTY VS STATE OF ODISHA	ASMIYA RANJAN MAJHI VS	PAHALA /51 /2025 () //	
295	D-ABLAPL/16087/2025	GAGAN BISHI	SANGRAM KESHARI ROUT	BOUDH /234 /2025	

## ORISSA HIGH COURT

**FILING REPORT AS ON :28/05/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-ABLAPL/16088/2025	PRAKASH SAHU	AVIJIT PATNAIK	PURIGHAT /190 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-ABLAPL/16089/2025	RAMACHANDRA PANIGRAHI	SK. ZAFARULLA	SORO /304 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-ABLAPL/16093/2025	SACHALA SWAIN	SIDHARTHA SANKAR RAY (2)	SHERAGADA /90 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-ABLAPL/16094/2025	AJIT KUMAR BEHERA	BIDYALOK MOHAPATRA	BHANDARIPOKHARI /267 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-ABLAPL/16096/2025	GITANJALI PATTANAYAK @ POOJA PATTANAYAK	JEMIMA SARKAR	JHIRPANI P.S. /150 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-ABLAPL/16097/2025	JAYA PANDA @ RAJU PANDA	HIMANSHU SEKHAR MISHRA	BOLANGIR SADAR /64 /2017	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-ABLAPL/16098/2025	SAGAR NAYAK @ BANA NAYAK	BISWABHUSAN RANA	BANSADA /34 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-ABLAPL/16099/2025	MRUTUNJAY BADAJENA @ MRUTUNJAYA	PUSPAMITRA MOHAPATRA	LINGARAJ P.S. /133 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
304	D-ABLAPL/16100/2025	RAKESH PAIKRAY	HRUDANANDA MOHAPATRA	NIMAPADA /137 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-ABLAPL/16103/2025	SIBANANDA MAJHI	BHARAT BHUSAN ROURAY	KANTABANIA PS /68 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-ABLAPL/16105/2025	GAYATRI JENA	BHARAT BHUSAN ROURAY	EOW,BHUBANESWAR /5 /2025	
		VS	VS	()	

**ORISSA HIGH COURT**

**FILING REPORT AS ON :28/05/2025**

<b>SL</b>	<b>FILING NO/CASE NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL OF PETNR./APPEL</b>	<b>PS/ LOWER COURT CASE</b>	<b>E-Filing No</b>
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		STATE OF ODISHA (EOW)			
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# ORISSA HIGH COURT

MISC CASES FILED on :28/05/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRLMP/15994/2025 CRLMP/ /	ANADI KUMAR PATRA @ ANADI PATRA MP	BIBHUTI RANJAN MOHANTY	124/2025
2	D-LAA/3/2022 LAA/3/2022	DEPUTY ESTATE MANAGER,LINGARAJ ASHADMA MP	SHAMHANADI COAL FIELDS LTD.	129/2025
3	D-LAA/4/2022 LAA/4/2022	DEPUTY ESTATE MANAGER,LINGARAJ ASHADMA MP	SHAMHANADI COAL FIELDS LTD.	130/2025
4	D-JCRLA/67/2022 JCRLA/67/2022	MAYADHAR PURTY MP	M/S NITYANANDA PANDA, S.PANDA	131/2025
5	D-TRP(C)/22076/2025 TRP(C)/ /	BAIJAYANTI NAYAK MP	AMLAN SHAKTI PAUL	177/2025
6	D-TRP(C)/22108/2025 TRP(C)/ /	AKANKSHA BARIK MP	NIRANJAN PRASAD PATRA	178/2025
7	D-CONTC/17701/2025 CONTC/2132/2025	BIPRA RANJAN BEURA MP		212/2025
8	D-RPFAM/22201/2025 RPFAM/ /	AMIT KUMAR BHADRA MP	DR. JANMEJAYA RAY	244/2025
9	D-CMAPL/22206/2025 CMAPL/ /	HURUN NIBIBI MP	ADV.	298/2025
10	D-MATA/22060/2025 MATA/ /	MAMATA MADHURI SINGH MP	SAMIR KUMAR MISHRA, (SR. ADV.)	310/2025
11	D-MATA/22079/2025 MATA/ /	DHANESWAR NAIK MP	RAJESH KUMAR MAHAPATRA	311/2025
12	D-MATA/17191/2025 MATA/ /	JAYKRUSHNA SETH @ RABINDRA SETH MP	SHAMBHU CHARAN NATH SHARMA	312/2025
13	D-CRLREV/14287/2025 CRLREV/ /	ASHOK KUMAR SAMAL MP	PRNOY MOHANTY	431/2025
14	D-CRLREV/16044/2025 CRLREV/ /	SASMITA BEHERA MP	RANJIT MOHANTY	432/2025
15	D-CRLREV/16044/2025 CRLREV/ /	SASMITA BEHERA MP	RANJIT MOHANTY	433/2025
16	D-CRLREV/16060/2025 CRLREV/ /	SRIKANTA DAS MP	BIBHU PRASAD DAS	434/2025
17	D-CRLREV/16110/2025 CRLREV/ /	DURYODHAN SAMAL MP	PRANAB RANJAN CHHATOI	435/2025
18	D-FAO/342/2019 FAO/342/2019	STATE OF ODISHA MP		498/2025
19	D-FAO/21975/2025 FAO/ /	D.M., NEW INDIA ASSURANCE CO.LTD., MP	PRASANTA KUMAR MAHALI	499/2025
20	D-FAO/22205/2025 FAO/ /	BHABANI PRASAD PARIJA MP	MANOJ KUMAR MOHANTY	500/2025
21	D-FAO/22204/2025 FAO/ /	MAHENDRA KUMAR SWAIN MP	MANOJ KUMAR MOHANTY	501/2025
22	D-BLAPL/15977/2025 BLAPL/ /	GAJENDRA SINGH MP	SOMANATH SATAPATHY	634/2025
23	D-BLAPL/15983/2025 BLAPL/ /	CHANDAN SHUKLA MP	SOMANATH SATAPATHY	635/2025
24	D-BLAPL/5976/2025 BLAPL/2254/2025	DAKTAR MAHANTA MP		636/2025
25	D-BLAPL/714/2025 BLAPL/368/2025	BASANTA KUMAR DASH MP	DURGA PRASAD DHAL	637/2025
26	D-BLAPL/3635/2025	NITIN AGARWAL	MANAS RANJAN BAUG	

	BLAPL/1348/2025	MP		638/2025
27	D-BLAPL/6188/2025	BADA @ SMRUTIRANJAN BARIK	JAGABANDHU SAHU	
	BLAPL/2518/2025	MP		639/2025
28	D-BLAPL/16014/2025	DURGA MADHAB @ EKKA	DEVASHIS PANDA	
	BLAPL/ /	MP		640/2025
29	D-RSA/22178/2025	BISHWANATH PANDA	SARBESWAR BEHERA	
	RSA/ /	MP		793/2025
30	D-CMP/22054/2025	ASWINI KUMAR DASH		
	CMP/ /	MP		843/2025
31	D-CMP/22067/2025	MANOJ KISHORE @ MANOJ KUMAR SWAIN	BISWAJIT MOHAPATRA	
	CMP/ /	MP		844/2025
32	D-CMP/22104/2025	RADHAKRUSNA BEHERA	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		845/2025
33	D-CMP/22165/2025	M/S. GAJALAXMI CONSTRUCTION PVT. L	SW. KRUPAL KUMAR PATNAIK	
	CMP/ /	MP		846/2025
34	D-CMP/22195/2025	SUSANTA KUMAR SAHOO	SURYAKANTA DASH	
	CMP/ /	MP		847/2025
35	D-ABLAPL/15695/2022	GIRIDHARI SWAIN		
	ABLAPL/15695/2022	MP		1063/2025
36	D-ABLAPL/15654/2022	DEEPAK JENA		
	ABLAPL/15654/2022	MP		1064/2025
37	D-ABLAPL/15694/2022	SUBRAT SAHANI		
	ABLAPL/15694/2022	MP		1065/2025
38	D-ABLAPL/12239/2025	PRAKASH CHANDRA NAYAK		
	ABLAPL/4677/2025	MP		1066/2025
39	D-ABLAPL/2163/2024	SANJU BHOI		
	ABLAPL/748/2024	MP		1067/2025
40	D-ABLAPL/31951/2024	RAHUL PRATAP RAY		
	ABLAPL/11964/2024	MP		1068/2025
41	D-ABLAPL/2164/2024	ISWAR BHOI		
	ABLAPL/752/2024	MP		1069/2025
42	D-ABLAPL/1374/2025	MAMATA JAGADALA		
	ABLAPL/1407/2025	MP		1070/2025
43	D-ABLAPL/11049/2025	LINKA @ SIDHARTHA PATRA	MANORANJAN DAS	
	ABLAPL/4299/2025	MP		1071/2025
44	D-ABLAPL/10334/2025	MANAS PATRA	MANORANJAN DAS	
	ABLAPL/4036/2025	MP		1072/2025
45	D-ABLAPL/16003/2025	URMILA NAYAK	SATRUGHNA DASH (A)	
	ABLAPL/ /	MP		1073/2025
46	D-CRLMC/12612/2025	TRIBIKRAM ACHARYA	ANUP KUMAR PATTNAIK	
	CRLMC/1754/2025	MP		1405/2025
47	D-CRLMC/12612/2025	TRIBIKRAM ACHARYA	ANUP KUMAR PATTNAIK	
	CRLMC/1754/2025	MP		1406/2025
48	D-CRLMC/15982/2025	VICTIM/ INFORMANT	DR. SUSANT KUMAR KANUNGO	
	CRLMC/ /	MP		1407/2025
49	D-CRLMC/16013/2025	BISWAJIT PADHI	PRASANTA KUMAR TRIPATHY	
	CRLMC/ /	MP		1408/2025
50	D-CRLMC/3680/2025	RAJU HANTAL	ARJUNA CHARANA BEHERA	
	CRLMC/546/2025	MP		1409/2025
51	D-CRLMC/16025/2025	DEBPRIYA PATTANAYAK	RABINDRA NATH PRUSTY	
	CRLMC/ /	MP		1410/2025
52	D-CRLMC/16102/2025	JITENDRA PRADHAN	DEEPAK RANJAN PARIDA	
	CRLMC/ /	MP		1411/2025
53	D-CRLMC/16107/2025	MANASI SAHU	PRAVASH CHANDRA JENA	
	CRLMC/ /	MP		1412/2025
54	D-CRLMC/16108/2025	SAROJ KUMAR SETHI @ HEMANTA	ANSUMAN BHUYAN	
	CRLMC/ /	MP		1413/2025
55	D-CRLMC/16109/2025	BIRANCHI NARAYAN BEHERA	HRUDANANDA MOHAPATRA	
	CRLMC/ /	MP		1414/2025
56	D-CRLMC/16111/2025	KARTIK MAJHI	RADHARAMAN DAS NAYAK	
	CRLMC/ /	MP		1415/2025
57	D-CRLMC/16113/2025	NIJWM MAHILARY	SUBHANKAR ROUT	
	CRLMC/ /	MP		1416/2025

58	D-MACA/21375/2025 MACA/ /	B.M., ORIENTAL INSURANCE CO.LTD., BANGALURU MP	PRANAB RANJAN KUMAR MAHALI	1458/2025
59	D-MACA/21380/2025 MACA/ /	B.M., ORIENTAL INSURANCE CO.LTD., BANGALURU MP	PRANAB RANJAN KUMAR MAHALI	1459/2025
60	D-MACA/22135/2025 MACA/ /	MANAGER(LLEGAL) ICICI LOMBARD GENERAL INSURANCE CO. LTD., KHURDA MP	HRIMJHIMBALA PATI	1460/2025
61	D-MACA/22143/2025 MACA/ /	ICICI LOMBARD GENERAL INSURANCE CO. LTD., KHURDA MP	HRIMJHIMBALA PATI	1461/2025
62	D-MACA/22147/2025 MACA/ /	ORIENTAL INSURANCE CO. LTD., GANJAM MP	RIMJHIMBALA PATI	1462/2025
63	D-MACA/22155/2025 MACA/ /	TILOTAMA MOHANTY MP	BISHNU BRATA SINGH	1463/2025
64	D-CRLA/546/2020 CRLA/546/2020	RASA @ RASANANDA BEHERA MP	ASUTOSH TRIPATHY	1498/2025
65	D-CRLA/16055/2025 CRLA/ /	SATISH KUMAR MISHRA @ MAUJA @ JITSARFARAZ AHMED MP	SARFARAZ AHMED	1499/2025
66	D-CRLA/16068/2025 CRLA/ /	UDAYANATH DAS@UDIA MP	PRANAB RANJAN CHHATOI	1500/2025
67	D-CRLA/16068/2025 CRLA/ /	UDAYANATH DAS@UDIA MP	PRANAB RANJAN CHHATOI	1501/2025
68	D-CRLA/16101/2025 CRLA/ /	JUDHISTHIRA SWAIN MP	BIKRAM CHANDRA GHADEI	1502/2025
69	D-CRLA/16101/2025 CRLA/ /	JUDHISTHIRA SWAIN MP	BIKRAM CHANDRA GHADEI	1503/2025
70	D-CRLA/16106/2025 CRLA/ /	NIRANJAN SETHI MP	SK. ZAFARULLA	1504/2025
71	D-CRLA/16106/2025 CRLA/ /	NIRANJAN SETHI MP	SK. ZAFARULLA	1505/2025
72	D-CRLA/16106/2025 CRLA/ /	NIRANJAN SETHI MP	SK. ZAFARULLA	1506/2025
73	D-WA/5445/2024 WA/143/2024	STATE OF ODISHA MP	TARUN PATNAIK, A.S.C.	2689/2025
74	D-WA/22041/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2690/2025
75	D-WA/22041/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2691/2025
76	D-WA/22041/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2692/2025
77	D-WA/22042/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2693/2025
78	D-WA/22042/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2694/2025
79	D-WA/22042/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	2695/2025
80	D-WA/22044/2025 WA/ /	PRINCIPAL SECRETARY TO GOVT., WORKS & SUPPLY DEPT., ODISHA MP	SANJAY PATNAIK	2696/2025
81	D-WA/22044/2025 WA/ /	PRINCIPAL SECRETARY TO GOVT., WORKS & SUPPLY DEPT., ODISHA MP	SANJAY PATNAIK	2697/2025
82	D-WA/22126/2025 WA/ /	DIPANJALI SAHOO MP	HRUDANANDA MOHAPATRA	2698/2025
83	D-WA/22161/2025 WA/ /	SAYAD SARWAR ALI MP	SANGRAM KESHARI MISHRA	2699/2025
84	D-WA/22171/2025 WA/ /	DOLAGOBINDA SAHOO MP	GOPAL KRUSHNA MOHANTY	2700/2025
85	D-WA/22185/2025 WA/ /	MAHANADI COALFIELDS LTD., SAMBALPUR MP	PRANANATH PATNAIK, (SR.ADV.)	2701/2025
86	D-WA/22185/2025 WA/ /	MAHANADI COALFIELDS LTD., SAMBALPUR MP	PRANANATH PATNAIK, (SR.ADV.)	2702/2025
87	D-WP(C)/22043/2025 WP(C)/15206/2025	M/S JYOTI OIL PRESS, ROURKELA MP	ANIMESH MOHANTY	9104/2025
88	D-WP(C)/21334/2025 WP(C)/15064/2025	DEBASISH PRADHAN MP	GIRIDHARI SINGH	9105/2025
89	D-WP(C)/22047/2025	M/S MAA VENTURE	ANIMESH MOHANTY	

	WP(C)/15202/2025	MP		9106/2025
90	D-WP(C)/11989/2025 WP(C)/8573/2025	NETRANANDA BEHERA MP	SANGRAM JENA	9107/2025
91	D-WP(C)/11989/2025 WP(C)/8573/2025	NETRANANDA BEHERA MP	LAXMIKANTA MOHANTY	9108/2025
92	D-WP(C)/22053/2025 WP(C)/15200/2025	GAUTAM GADTIA MP	ANIMESH MOHANTY	9109/2025
93	D-WP(C)/11439/2025 WP(C)/8627/2025	PRAKASH KUMAR SAHOO MP	SUKANTA KUMAR MISHRA	9110/2025
94	D-WP(C)/22055/2025 WP(C)/ /	BHABANI LENKA MP	KESABA CHANDRA KAR	9111/2025
95	D-WP(C)/11439/2025 WP(C)/8627/2025	PRAKASH KUMAR SAHOO MP	SUBHADUTTA ROUTH	9112/2025
96	D-WP(C)/22057/2025 WP(C)/15210/2025	M/S MAA SARALA UDYOG MP	ANIMESH MOHANTY	9113/2025
97	D-WP(C)/21467/2025 WP(C)/15026/2025	BULI BEHERA MP	RABINDRA KUMAR PATNAIK	9114/2025
98	D-WP(C)/21672/2025 WP(C)/15065/2025	LINGARAJ MAJHI MP	RABINDRA KUMAR PATNAIK	9115/2025
99	D-WP(C)/22059/2025 WP(C)/ /	MANOJ SINGH MP	PRASANTA KUMAR SATAPATHY	9116/2025
100	D-WP(C)/22062/2025 WP(C)/ /	SUDARSAN MAHARANA MP	KISHORE CHANDRA RAJGURU MOHAPATRA	9117/2025
101	D-WP(C)/22068/2025 WP(C)/ /	SANJAY KUMAR AGARWAL MP	DIPANKAR ACHARYA	9118/2025
102	D-WP(C)/22075/2025 WP(C)/ /	BHAVIK GANDHI MP	RAKESH SAHU	9119/2025
103	D-WP(C)/21602/2025 WP(C)/14932/2025	RASHMI RANJAN PATTANAIK MP		9120/2025
104	D-WP(C)/22080/2025 WP(C)/ /	BHIMA ROHIDAS MP	ASWINI KUMAR DASH	9121/2025
105	D-WP(C)/22081/2025 WP(C)/ /	EXECUTIVE ENGINEER (ELECT), TPWODL MP	PRASANTA KUMAR PATNAIK SANTOSH KUMAR TRIPATHY	9122/2025
106	D-WP(C)/15436/2025 WP(C)/12015/2025	RABINARAYAN PATRA MP	SAROJ KUMAR DASH	9123/2025
107	D-WP(C)/21849/2025 WP(C)/15138/2025	SWARNAPRAVA PRADHAN MP	SAMBIT KUMAR SWAIN	9124/2025
108	D-WP(C)/6659/2023 WP(C)/6659/2023	DHANURJAYA SAHU MP	AMITAV DAS	9125/2025
109	D-WP(C)/22085/2025 WP(C)/ /	BIJAY KUMAR SAHOO MP	KARTIK CHANDRA TRIPATHY	9126/2025
110	D-WP(C)/19541/2025 WP(C)/13441/2025	AMBUJA KUMAR SAHOO MP		9127/2025
111	D-WP(C)/22088/2025 WP(C)/ /	GOURI SOREN @ TUDU @ HAPINI DEI MP	ADHIRAJ MOHANTY	9128/2025
112	D-WP(C)/21429/2025 WP(C)/14894/2025	SHANKUNTALA MALIK MP	SANJIB MOHANTY	9129/2025
113	D-WP(C)/22090/2025 WP(C)/ /	PRASANTA KUMAR PATTNAYAK MP	PRASANTA KUMAR SATAPATHY	9130/2025
114	D-WP(C)/22091/2025 WP(C)/ /	AMRITA PANDA MP	PRASANTA KUMAR JENA	9131/2025
115	D-WP(C)/22092/2025 WP(C)/ /	DHIRENDRA KUMAR NAYAK MP	AMITAV DAS	9132/2025
116	D-WP(C)/18330/2025 WP(C)/12553/2025	SUVENDU MISHRA MP		9133/2025
117	D-WP(C)/22093/2025 WP(C)/ /	GAYATRI SAHOO MP	PRASANTA KUMAR SATAPATHY	9134/2025
118	D-WP(C)/22097/2025 WP(C)/ /	T. BALARAM KISHEN MP	DEEPALI MAHAPATRA	9135/2025
119	D-WP(C)/22095/2025 WP(C)/ /	SANJAY ROUT MP	PRASANTA KUMAR SATAPATHY	9136/2025
120	D-WP(C)/22096/2025 WP(C)/ /	M/S EGLOBALTECH INDIA PRIVATE LIMITED MP	HISHWAR MOHANTY	9137/2025

121	D-WP(C)/22100/2025 WP(C)/ /	LAKSHMAN MISHRA MP	ANJAN PATNAIK	9138/2025
122	D-WP(C)/22105/2025 WP(C)/ /	REENA NAIK MP	SARTHAK MISHRA	9139/2025
123	D-WP(C)/20845/2025 WP(C)/ /	MUNI HASDA MP	SOUMYA MISHRA	9140/2025
124	D-WP(C)/22113/2025 WP(C)/ /	SURESH CHANDRA SAHOO MP	HRUDANANDA MOHAPATRA	9141/2025
125	D-WP(C)/21043/2025 WP(C)/14541/2025	SAGAR BEHERA MP	AJAYA KUMAR PRADHAN	9142/2025
126	D-WP(C)/22117/2025 WP(C)/ /	AJAYA KUMAR MISHRA MP	NIHAL RATH	9143/2025
127	D-WP(C)/22118/2025 WP(C)/ /	MANABA SEVA CHARITABLE TRUST, ANGERI MP	HRUDANANDA MOHAPATRA	9144/2025
128	D-WP(C)/16673/2025 WP(C)/11447/2025	SATYA NARAYAN MUND MP	KEDAR KUMAR DASH	9145/2025
129	D-WP(C)/16667/2025 WP(C)/11453/2025	SUKANTA RANJAN PANDA MP	KEDAR KUMAR DASH	9146/2025
130	D-WP(C)/16670/2025 WP(C)/11459/2025	SUDHANSU SEKHAR PANDA MP	KEDAR KUMAR DASH	9147/2025
131	D-WP(C)/22124/2025 WP(C)/ /	BANISHREE VIDYA MANDIR, GANJAM MP	DEEPALI MAHAPATRA	9148/2025
132	D-WP(C)/22123/2025 WP(C)/ /	LAXMIPRIYA SWAIN MP	PRASANTA KUMAR SATAPATHY	9149/2025
133	D-WP(C)/7752/2023 WP(C)/7752/2023	NURUL HASSAN MP	ARJUNA CHARANA BEHERA	9150/2025
134	D-WP(C)/22129/2025 WP(C)/ /	BHARATI MALIK MP	KUNAL KUMAR SWAIN	9151/2025
135	D-WP(C)/22128/2025 WP(C)/ /	PRANAYA KISHORE HARICHANDAN MP	PRABIN DAS	9152/2025
136	D-WP(C)/22130/2025 WP(C)/ /	JAMUNA SINGH MP	KUNAL KUMAR SWAIN	9153/2025
137	D-WP(C)/22131/2025 WP(C)/ /	CHNDRAKALA DAS MP	PRASANTA KUMAR SATAPATHY	9154/2025
138	D-WP(C)/22144/2025 WP(C)/ /	GOPALPUR PORT FORMAN WINCHMAN ANSARI MP	ANUSONKA KISHOR JENA	9155/2025
139	D-WP(C)/22149/2025 WP(C)/ /	PRAHALLAD DAS MP	SK. ZAFARULLA	9156/2025
140	D-WP(C)/22152/2025 WP(C)/ /	ARATI JENA MP	MANOJA KUMAR KHUNTIA	9157/2025
141	D-WP(C)/22154/2025 WP(C)/ /	JIBAN KUMAR PARIDA MP	SHAKTI DATTA TRIPATHY	9158/2025
142	D-WP(C)/22156/2025 WP(C)/ /	BANDITA DASH MP	SHAKTI DATTA TRIPATHY	9159/2025
143	D-WP(C)/22159/2025 WP(C)/ /	DIPTI MAYEE PARIDA MP	SHAKTI DATTA TRIPATHY	9160/2025
144	D-WP(C)/22121/2025 WP(C)/ /	PALEM ASHOK REDDY MP	NATABAR PANDA	9161/2025
145	D-WP(C)/22167/2025 WP(C)/ /	HAREKRISHNA SAHOO MP	SUDHIR KUMAR MALLICK	9162/2025
146	D-WP(C)/22168/2025 WP(C)/ /	BHAGIRATHA LENKA MP	PRABODHA CHANDRA NAYAK	9163/2025
147	D-WP(C)/22182/2025 WP(C)/ /	PRADEEP MOHARANA @ PRADEEP KUMAR MP	SUBODH KUMAR BISWAL	9164/2025
148	D-WP(C)/22183/2025 WP(C)/ /	BANALATA MAJHI MP	NIKUNJA KUMAR ROUT	9165/2025
149	D-WP(C)/22184/2025 WP(C)/ /	BHIMSEN SABAR MP	SUMIT KUMAR MOHANTY	9166/2025
150	D-WP(C)/22140/2025 WP(C)/ /	GOURANGA CHANDRA PADHI MP	RINTU NAYAK	9167/2025
151	D-WP(C)/22190/2025 WP(C)/ /	NARAYAN SAHOO MP	ABHIRAM SWAIN	9168/2025
152	D-WP(C)/22191/2025	PRAHALLAD UPADHAYA	SANTOSH KUMAR SAMANTARAY	

	WP(C)/ /	MP		9169/2025
153	D-WP(C)/22191/2025	PRAHALLAD UPADHAYA	SANTOSH KUMAR SAMANTARAY	
	WP(C)/ /	MP		9170/2025
154	D-WP(C)/22192/2025	GOVIND CHANDRA DAS	PRATIK DASH	
	WP(C)/ /	MP		9171/2025
155	D-WP(C)/22193/2025	PRADEEP KUMAR MALLICK	GANYA RANJAN MAHAPATRA	
	WP(C)/ /	MP		9172/2025
156	D-WP(C)/22196/2025	JYOTSNARANI BEHERA	SUBHANKAR ROUT	
	WP(C)/ /	MP		9173/2025
157	D-WP(C)/22150/2025	SUSAMA JENA	NIRANJAN SINGH (1)	
	WP(C)/ /	MP		9174/2025
158	D-WP(C)/22199/2025	AKHILA RAM JENA	SAILAZA NANDAN DAS	
	WP(C)/ /	MP		9175/2025
159	D-WP(C)/22202/2025	AKHILA RAM JENA	SAILAZA NANDAN DAS	
	WP(C)/ /	MP		9176/2025